

The Gujarat Professional Civil Engineer (Repeal) Act, 2025

Act No. 3 of 2025

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Separate paging is given to this part in order that it may be filed as a Separate Compilation.

PART IV

Acts of Gujarat Legislature and Ordinances promulgated and Regulations made by the Governor.

The following Act of the Gujarat Legislature, having been assented to by the Governor on the 3rd March, 2025 is hereby published for general information.

K. M. LALA,

Secretary to the Government of Gujarat, Legislative and Parliamentary Affairs Department.

GUJARAT ACT NO. 3 OF 2025.

(First published, after having received the assent of the Governor, in the "Gujarat Government Gazette", on the 3rd March, 2025).

AN ACT

to repeal the Gujarat Professional Civil Engineers Act, 2006.

It is hereby enacted in the Seventy-sixth Year of the Republic of India as follows: -

1. This Act may be called the Gujarat Professional Civil Engineers (Repeal) Act, 2025.

eal) Act, 2025. Short title.

Guj. 19 of 2. The Gujarat Professional Civil Engineers Act, 2006 is hereby repealed. 2006.

Repeal of Guj. 19 of 2006.

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